

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 3 of 2014

Dated : 26th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Shree Cement Ltd.

....Appellant(s)

Versus

Rajasthan Electricity Reg. Commission & Anr. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. C.K. Rai for R.1
Mr. Pradeep Misra for R.2

ORDER

Mr. C.K. Rai, the learned counsel undertakes to file Vakalatnama on behalf of the Commission. The learned counsel for the Respondents seek some time to file the reply. Accordingly, they are directed to file the same on or before 15.03.2014 after serving copy on the other side.

Post the matter on **26.03.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt